

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date: 07.09.2022

**Misc. Application No. 15 of 2022
And
IRDAI Appeal No. 01 of 2022**

Go Digit General Insurance Limited ...Appellant

Versus

Insurance Regulatory and Development
Authority of India ...Respondent

Mr. Venkatesh Dhond, Senior Advocate for the Appellant.

Mr. Pradeep Sancheti, Senior Advocate with Mr. Mihir Mody,
Mr. Arnav Misra and Mr. Mayur Jaisingh, Advocates i/b K.
Ashar & Co. for the Respondent.

ORDER:

1. On account of paucity of time the appeal cannot be taken up today. List on September 23, 2022.
2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to

act on the digitally signed copy of this order. Certified copy of this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala
Presiding Officer

Justice M. T. Joshi
Judicial Member

Ms. Meera Swarup
Technical Member

07.09.2022
PK